

the basic scales of pay and other conditions of service in the two banks are not uniform.

(c) As the existing position is not considered to be anomalous and as the scales of pay and allowances in the two banks have to be determined in accordance with the provisions of the awards of national industrial tribunal, no action on the part of the Central Government seems to be called for.

#### One anna Coin

**3738. Shri Jedhe:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that old one anna coin is still treated as legal tender and is in circulation;

(b) if so, the reasons for continuing the circulation of this old coin;

(c) whether it has come to the notice of Government that in the past there have been serious disputes in conversion of this one anna into naya paisas;

(d) if so, whether Government propose to stop the circulation of one anna coin from the market immediately; and

(e) if the reply to part (d) above be in the negative, the reasons therefor?

**The Minister of Finance (Shri Morarji Desai):** (a) and (b). Cupronickel one anna coins are still legal tender and in circulation, but the present stock position of decimal coins does not permit of their immediate demonetisation.

(c) to (e). While no serious disputes over the conversion of annas into naya paise have come to the notice of the Government, they are aware of the inconvenience caused by the continued circulation of these coins. Withdrawal of these coins will, however, start as soon as adequate stocks of requisite denominations in the decimal series have been built up. It is, however, not possible at this stage

to indicate with any degree of certainty when these coins will be completely withdrawn.

#### Heavy Melting Cerap

**3739.** { **Shri Narasimha Reddy:**  
**Shri P. K. Deo:**  
**Shri Kapur Singh:**  
**Shri Tan Singh:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the quantity of heavy melting scrap melted by domestic users during each of the years, 1959, 1960 and 1961;

(b) the quantity of heavy melting scrap exported during each of the year 1959 and 1960; and

(c) whether it is a fact that heavy melting scrap exported during 1961 was very much lower than in either of the years 1959 and 1960; and

(d) if so, reasons therefor?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) to (c). Figures of heavy melting scrap melted by domestic furnace owners are not available. However, the figures of exports during 1959 to 1961 are as follows:

1959—47,960 tons.

1960—43,450 tons.

1961—22,050 tons.

(d) The lower export of heavy melting scrap in 1961 as compared to previous years, is due to the complete ban on exports of heavy melting scrap imposed in the latter half of 1961.

#### Export of Scrap

**3740.** { **Shri Narasimha Reddy:**  
**Shri P. K. Deo:**  
**Shri Kapur Singh:**  
**Shri Tan Singh:**

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the annual arising and domestic use of No. 1 Sheet Cutting Scrap;